

# **RAJASTHAN HIGH COURT**

## **NOTICE**

It is notified for benefit of all concerned that on the initiation of Rajasthan High Court, a portal has been started on the website of Law & Legal Affairs Department, Government of Rajasthan where all the State Enactments, Statutory Rules & Regulations, Statutory Notifications, Circulars and Orders are available at one place. Whenever any amendment will be made in any of the enactments or rules etc., the same will be updated on this portal. New Enactments will also be available on the portal simultaneously with their gazette notification. Search of the enactments etc. may be made department wise or by keywords.

The link to the portal is available on the home page of the website of Law & Legal Affairs Department (<http://law.rajasthan.gov.in>). The complete link of the portal is <http://law.rajasthan.gov.in/content/law-justice/en/rajasthan-laws.html>.

Learned Advocates, litigants and all concerned may make use of this updated compilation of State Enactments, Statutory Rules & Regulations, Statutory Notifications, Circulars and Orders available at one platform.

Registrar cum CPC